

In the National Company Law Tribunal, Jaipur

Item No. 208

CP No. (IB)-227/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s A. K. Shorewala Securities Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 22.11.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Susshil Daga, Adv.

For Respondent(s) : Virender Ganda, Sr. Adv.
Vipul Ganda, Adv.
Sandeep Taneja, Adv.
Puneet Maheshwari, Adv.
Shelly Khanna, Adv.
Preeti Nair, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. Post the matter to 19.12.2019 for further consideration.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)
JUDICIAL MEMBER**